

(33)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25-02-2020**

**PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1134/2019 IN
PETITION NUMBER : IBA/507/2019
NAME OF THE PETITIONER(S) : CHAMPAK INDUSTRIES
NAME OF THE RESPONDENT(S) : DIAMOND ENGINEERING CHENNAI PVT LTD
UNDER SECTION : SEC 60(5) (C) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	Diposh Siraya for M. Roshan Abiq	Petitioner	H. Roshan Abiq
②	for TK Bhasani Shwetha Vasudevan	for respondent	Shwetha

ORDER

Learned Counsel for the parties are present. Learned Counsel for the Corporate Debtor, represented by the successful Resolution Applicant whose plan being approved by the CoC is present. Since the rejoinder in relation to the Application was made available by the Petitioner only a couple of days back and in the circumstances the Counsel seeks for time to obtain instruction from her client. Taking into consideration the said representation of both the parties that pleadings are complete, let the parties be ready to make their submissions to the Application on the next date of hearing. Post this matter on **16.03.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)